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* IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(OS) 609/2022, CC 1/2023, I.A. 16085-16086/2022 & I.A. +3243/2023

MANJEET SINGH

.....Plaintiff

Through:

Ms. Pavitra Kaur, Mr. Shiven Asthana and Ms. Anshika Sharma, Advocates

versus

JAI BHAGWAN & ANR. Through:

.....Defendants Mr. Ishwar Chand, Advocate for D-1 and D-2 Mr. Abhik Kumar and Mr. Rinku Mathur, Advocates for D-3 and D-5

CORAM: HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA <u>O R D E R</u>

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08.11.2024

List before another Bench subject to the orders of Hon'ble the Judge In-Charge (Original Side) on 04.12.2024.

MANMEET PRITAM SINGH ARORA, J NOVEMBER 8, 2024/msh

Click here to check corrigendum, if any